

DIVISION BENCH

ITEM NO.121

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**Cont. A. No.212/2018, CA No.295/2018, CA No.291/2018
Cont. A. No.313/2018, CA No.178/2019, CA No.179/2019, CA No.279/2019,
Cont. A. No.393/2019, IA No.15/2022, IA No.16/2022, IA No.07/2024 &
IA No. 17/2024 IN CP No.142/ALD/2017**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	REV JOHN AUGUSTINE & ORS. V/S LUCKNOW DIOCESAN TRUST ASSOCIATION & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anuj Kumar, Adv. : *For the Petitioner*

Ms. Roshni Shukla, Adv. : *For the Respondent No. 1 in main CP*

Sh. Krishna Dev Vyas, Adv. : *For the ROC & Respondent No.3*

Sh. Raghav Dev Garg, Adv. : *For the Applicant in IA No.17/2024 & IA
No.07/2024*

ORDER

Ld. Counsels representing the respective parties are present.

- 1.** There are several IAs in the present matter, in which the pleadings are yet to be completed.
- 2.** Let the pleadings be exchanged amongst all the Applicants as well as the non-Applicant/Respondents
- 3.** Let the matter be adjourned along with all IAs for further hearing on 8th August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)
16th July, 2024
Bipul Kumar Tiwari
(Stenographer)

-Sd-
(Praveen Gupta)
Member (Judicial)